NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAL**





ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 02.30 PM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/148/ (IB)/2017

NAME OF THE PETITIONER(S)

: POONAM ENTERPRISES

NAME OF THE RESPONDENT(S)

: SESHASAYEE PAPER & BOARD LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

TK BHASKAR VIKRAM P. JAIN SHWETHA VASUDEVAN

COUNSEL POR THE RESPONDENT

1.A. Mudimannan

Both the counsels representing the parties present. Counsel for Respondent submitted that they have made an offer for settlement of the outstanding debt. Counsel for petitioner stated that he has to get instructions from his client and prayed time. Counsel for Respondent stated that the offer of settlement shall be without prejudice to their rights and contentions. Matter is posted for further hearing. Put up on 21.06.2017 at 02.30 P.M.

C. sitazer glavom.

(S.VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD. SHARLEF TARIO) (MEMBER (JUDICIAL)